

NATIONAL LOK ADALAT

14th day of September, 2019

BENCH NO. – I

**COURT ROOM NO. 32
CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Md. Nizamuddin
Sri Saikat Banerjee, Learned Advocate**

Sl. No.	Case No.	Name of the Parties
1.	WP 6177(w)/2012	Ram Dayal Ram Vs CESC Ltd. & Ors.
2.	WP 20405(w)/2006	Md. Amanullah Vs CESC Ltd. & Ors.
3.	WP 25813(w)/2008	Mumtaz Ansari & Ors. Vs CESC Ltd. & Ors.
4.	WP 2577(w)/2008	Murti Devi Vs CESC Ltd. & Ors.
5.	WP 32019(w)/2008	Arun Kumar Jaiswal Vs Govt. of West Bengal & Ors.
6.	WP 1126(w)/2010	Arshad Ali Vs CESC Ltd. & Ors.
7.	WP 906(w)/2006	Tapas Kumar Pal Vs State of West Bengal & Ors.
8.	WP 19119(w)/2009	Shib Nath Das Vs CESC Ltd. & Ors.
9.	WP 26192(w)/2013	Raj Kumar Gupta Vs CESC Ltd. & Ors.
10.	WP 17378(w)/2012	Anju Jaiswal Vs CESC Ltd. & Anr.
11.	WP 4477(w)/2017	Asif Ali Khan Vs CESC Ltd. & Ors.
12.	WP 9270(w)/2009	Shabnam Ahmed Siddique Vs CESC Ltd. & Ors.
13.	WP 5977(w)/2014	Dipali Mallick Vs CESC Ltd. & Ors.
14.	WP 18033(w)/2008	Sk. Ali Jan Vs CESC Ltd. & Ors.
15.	WP 12399(w)/2009	Jharna Kayal @ Jharna Koyal Vs CESC Ltd. & Ors.
16.	WP 21218(w)/2006	Md. Ishaque Vs CESC Ltd. & Ors.
17.	WP 19177(w)/2006	Md. Ashraf Jamal Vs CESC Ltd. & Ors.
18.	WP 23549(w)/2006	Md. Ibrar Ahmed Warsi Vs CESC Ltd. & Ors.
19.	WP 24307(w)/2013	Narottam Plywood Industries Ltd. & Anr. Vs WBSEDCL & Ors.
20.	WP 17788(w)/2006	M/S K. G Accqua (ICE) Company Ltd. & Anr. Vs WBSEB & Ors.
21.	WP 18880(w)/1998	M/S Ashirbad Steel & Industries Ltd. VS State of West Bengal & Ors.
22.	WP 19557(w)/2004	Mr. Satyajit Debnath Vs WBSEB & Ors.
23.	WP 19743(w)/2004	DPIL Limited & Anr. Vs WBSEB & Ors.

24.	FMAT 303/2016	Sangita Mal (Miss) & Ors. Vs Bajaj Alliance General Insurance Co. Ltd. & Ors.
25.	FMAT 454/2018	Ramala Adhikari Vs Bajaj Allianz General Insurance Co. Ltd. & Anr.
26.	FMAT 1216/2014	Shyamal Mondal Vs. Reliance General Insurance Co. Ltd. & Anr.
27.	FMAT 229/2014	Rita Singha & Ors. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
28.	FMAT 1401/2015	Chandan Thakur @ Chadan Thakur Vs. Reliance General Insurance Co. Ltd. & Anr.
29.	FMAT 203/2011	Gouranga Biswas & Anr. Vs. United India Insurance Co. Ltd. & Anr.
30.	FMAT 1260/2013	Kuljit Kaur Singh @ Kuljit Kaur & Ors, Vs. Reliance General Insurance Co. Ltd. & Anr.
31.	FMAT 1302/13	Sakuntala Roy Vs. Reliance General Insurance Co. Ltd. & Anr.
32.	FMAT 901/2015	Raki Adhikari @ Rocky Adhikary & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
33.	FMAT 124/2017	Smt. Sarda Devi & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
34.	FMAT 743/2015	Radhakanta Manna & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
35.	FMAT 967/2010	Raju Santra Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
36.	FMAT 564/2018	Rina Paul & Ors. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
37.	FMAT 1439/2012	Jharna Das & Anr. Vs. Bajaj Alliance General Insurance Co. Ltd. & Anr.
38.	FMAT 1299/2015	Rahima Bibi Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
39.	WP 1132/2010, with GA 3384/2010	Shivam Ferro Netting Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.